



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:SUO-MOTU Disclosers

Reference No.:Section 4(1) (b)(ii) of RTI Act, 2005

Date:15/07/2020

The powers and duties of its officers and employees

S. No	Details of disclosure	Links
(i)	Powers and duties of officers (administrative, financial and judicial)	Link
(ii)	Power and duties of other employees	Link
(iii)	Rules/ orders under which powers and duty are derived and	Staff Regulations provide the basis for power and duties of officers and employees Link
		Delegation of powers Link
(iv)	Exercised	
(v)	Work allocation	Link